

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 257 OF 2017

Dated: 1st May, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s KKK Hydro Power Limited

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Rhea Luthra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **12.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**